

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:2155  
ANSWERED ON:24.08.2012  
AEROCITY NEAR IGI  
Verma Shri Sajjan Singh

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether the Committee set up by Bureau of Civil Aviation Security (BCAS) to examine the security aspects of the aerocity project by Delhi International Airport (P) Ltd. (DIAL) has submitted its report;
- (b) if so, the details thereof along with the reaction of the Government thereon;
- (c) whether the safety norms of Indira Gandhi International (IGI) airport have been taken into consideration in building the said aerocity;
- (d) if so, whether DIAL, the operator of IGI airport has got No Objection Certificate from BCAS and other security agencies;
- (e) if so, the details thereof and if not, the reasons therefor; and
- (f) the distance from runway at which construction work is allowed as per international norms?

**Answer**

MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH )

(a)&(b): Yes, Madam. The Committee set up by Bureau of Civil Aviation Security (BCAS) to examine the security aspects of the aerocity project by Delhi International Airport (P.) Ltd. (DIAL) has submitted its report. The Committee had recommended several mitigation measures for improving security and the same have already been taken care of.

(c): Yes, Madam.

(d) & (e): No, Madam. The Airport Operator of IGI Airport, DIAL, did not obtain any No Objection Certificate from BCAS. There is no such requirement as on date, to obtain the No Objection Certificate from BCAS.

(f): The Aerocity Project falls well outside the operational area of the Airport. The construction works of the project are being undertaken according to plans duly approved by the appropriate authority.